NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/626/ (IB)/2017

NAME OF THE PETITIONER(S)

: C.H ROBINSON WORLD WIDE FRIEGHT I PVT LTD

NAME OF THE RESPONDENT(S)

: ANAX INDUSTRIES PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K.M. ANAND

COUNSEL FOR OPERATIONAL CREDITOR

ORDER

Counsel for petitioner/operational creditor present. Heard. Order is reserved.

3d -S Vijayaraghavan Member (Technical)

-sd-K Anantha Padmanabha Swamy Member (Judicial)

bc